

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	ROHIT ICEISHA	Counsel for Petitioner	Rohit
2.	M. SUBHASREE	counsel for Respondent	Subhasree

ORDER

Counsels representing both the parties are present and stated that the matter has almost been settled and the terms of settlement has been prepared and sent for signature to the parties at Delhi. They prayed for time to file the memo of compromise. Time is enlarged at request. Put up on 02.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)